

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 124**  
**(CAA)-62(PB)/2019**

**IN THE MATTER OF:**

M & B Footwear Pvt. Ltd. and  
KPS Products Pvt. Ltd.

.... Applicant/petitioner

**Order under Section 230-232**

**Order delivered on 08.07.2019**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. S. K. MOHAPATRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

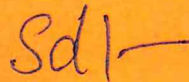
For the Petitioner  
For the ITD  
For the RD

Mr. Rajeev Kumar, Adv.  
Mr. Deepak Anand, Adv.  
Ms. Kusum Yadav, Assistant Director

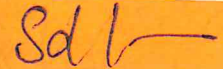
**ORDER**

Due to paucity of time matter could not be taken up.

List on 08.08.2019.



**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**



**(DR. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**

08.07.2019  
Ritu Sharma